

Cause List for Mediation Centre

Date : 28/07/2025

Mediator : Ms. Alka Ahir, Advocate

Case No.:	56/25	Case Id:	2507M06331	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM	
REETA		Vs.	SANDEEP KUMAR			
				Total Days spent :	7	
Total : 1						

Mediator : Ms. Anshu Aggarwal, Advocate

Case No.:	146/21	Case Id:	2507M06941	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL			Hearing Time :	2:00:00 PM	
SUSHILA		Vs.	SUSHIL			
				Total Days spent :	2	
Case No.: 2486/23 Case Id: 2507M06942 Referring Judge : Ms. Aditi Chaudhary, DHJS						
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM	
SUSHIL KUMAR DHIMAN		Vs.	SUSHILA DEVI			
				Total Days spent :	2	
Total : 2						

Mediator : Ms. Beena Sharma, Advocate

Case No.:	677/21	Case Id:	2507M05899	Referring Judge :	Ms. Helly Fur Kaur, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:30:00 PM	
DEEPTI		Vs.	ASHISH AWASTHI			
				Total Days spent :	12	
Case No.: 389/24 Case Id: 2506M05037 Referring Judge : Ms. Richa Sharma, DJS						
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM	
PAWAN KUMAR KANSAL		Vs.	ALKA MAHAJAN			
				Total Days spent :	54	
Case No.: 10292/2019 Case Id: 2506M05038 Referring Judge : Sh. Amit Rana, DJS						
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM	
TAJENDRA KUMAR JAIN		Vs.	SUDHIR KUMAR			
				Total Days spent :	54	
Case No.: 362/23 Case Id: 2505M04698 Referring Judge : Sh. Sachin Gupta, DHJS						
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM	
ASHOK KUMAR BARICK		Vs.	PRADEEP TYAGI & ANR			
				Total Days spent :	61	

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Date : 28/07/2025

Case No.:	5198/24	Case Id:	2505M04482	Referring Judge :	Sh. Anubhav Bijalwan, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM
DCB BANK LTD		Vs.	OM MEDICAL STORE		Total Days spent :	68
Total : 5						

Mediator : Ms. Geeta Vohra, Advocate

Case No.:	341/24	Case Id:	2507M05599	Referring Judge :	Sh. Neeraj Sharma, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	10:30:00 AM
SURESH KUMAR		Vs.	HDB FINANCIAL SERVICES LTD		Total Days spent :	19
Case No.:	76/22	Case Id:	2506M05022	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	11:00:00 AM
LATA RANI		Vs.	RAJ KISHORE GUPTA		Total Days spent :	54
Case No.:	2267/23	Case Id:	2505M04248	Referring Judge :	Ms. Manisha Bhau, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 AM
AMBIKA PRASAD SINGH		Vs.	RAJ KUMAR SINGH		Total Days spent :	72
Case No.:	61437/16	Case Id:	2504M03332	Referring Judge :	Sh. Rajesh Malik, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	12:00:00 PM
PREM CHAND		Vs.	KARTAR SINGH		Total Days spent :	96
Case No.:	501/20	Case Id:	2507M05610	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM
M/S SHRIRAM CITY UNION FINANCE LTD		Vs.	NEERAJ KUMAR		Total Days spent :	19
Case No.:	7136/23	Case Id:	2506M04991	Referring Judge :	Ms. Meena Chauhan, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	1:00:00 PM
M/S ALLIED GEAR		Vs.	M/SGOYAL AUTOMOBILES		Total Days spent :	54
Case No.:	618446/16	Case Id:	2507M05679	Referring Judge :	Sh. Jiten Mehra, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	2:00:00 PM
MUNSHI RAM & ORS		Vs.	SRI RAM & ORS		Total Days spent :	19

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	707/21	Case Id:	2507M06466	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM
RAJ KUMAR		Vs.	ANITA & ORS		
Total Days spent :					5
Case No.:	452/25	Case Id:	2507M06035	Referring Judge :	Sh. Sumeet Anand, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	2:00:00 PM
SEEMA CHAUDHARY		Vs.	MALA		
Total Days spent :					12
Total : 9					

Mediator : Ms. Ila Rawat, DHJS

Case No.:	45/18	Case Id:	2505M04935	Referring Judge :	Ms. Akriti Mahendru, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM
STATE		Vs.	INDER ARORA		
Total Days spent :					56
Total : 1					

Mediator : Ms. Kusum Lata Sharma, Advocate

Case No.:	122/24	Case Id:	2502M01740	Referring Judge :	Sh. Hem Raj, DHJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM
AKSHAT KAPOOR & ANR		Vs.	STATE OF NCT OF DELHI & ORS		
Total Days spent :					152
Case No.:	395/16	Case Id:	2507M06428	Referring Judge :	Sh. Vaibhav Garg, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM
STATE		Vs.	VIJAY PRASAD		
Total Days spent :					5
Case No.:	328/25	Case Id:	2505M04675	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
STATE BANK OF INDIA		Vs.	M/S CHANND A ENTERPRISES		
Total Days spent :					61
Case No.:	2747/23	Case Id:	2507M05613	Referring Judge :	Ms. Aradhana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM
ANKIT GUPTA		Vs.	POOJA THAKUR		
Total Days spent :					19
Case No.:	4223/23	Case Id:	2507M05915	Referring Judge :	Sh. Tanmay Batham, DJS

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Date : 28/07/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:30:00 PM
THE KANGRA CO OPERATIVE BANK LTD	Vs. NITIN KUMAR	Total Days spent :	12
Case No.:	161/25	Case Id:	2505M03971
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Nikhil Chopra, DHJS
HDFC BANK LTD	Vs. JITENDER MISHRA	Hearing Time :	12:30:00 PM
		Total Days spent :	82
Case No.:	126/20	Case Id:	2506M05236
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Ms. Disha Singh, DJS
KARAMJEET KAUR	Vs. HARVEEN KAUR	Hearing Time :	12:30:00 PM
		Total Days spent :	47
Case No.:	936/25	Case Id:	2507M05859
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL	Referring Judge :	Ms. Aditi Chaudhary, DHJS
ASHWANI KUMAR SHARMA	Vs. NEHA SHARMA	Hearing Time :	2:00:00 PM
		Total Days spent :	12
Case No.:	1571/24	Case Id:	2505M04399
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Shaina Goyal, DJS
SAINA BANO	Vs. SHAMIM AHMAD & ANR	Hearing Time :	2:00:00 PM
		Total Days spent :	68
Case No.:	706/21	Case Id:	2507M05870
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Abhishek Srivastava, DHJS
QAYYUM QURESHI	Vs. SONIA THAKAR & ANR	Hearing Time :	2:00:00 PM
		Total Days spent :	12
Case No.:	118/17	Case Id:	2505M04692
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Shivli Talwar, DJS
JYOTI	Vs. OMPRAKASH	Hearing Time :	2:15:00 PM
		Total Days spent :	61
Case No.:	94/25	Case Id:	2505M04693
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Shivli Talwar, DJS
JYOTI	Vs. OM PRAKASH	Hearing Time :	2:15:00 PM
		Total Days spent :	61
Case No.:	990/22	Case Id:	2504M03029
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Referring Judge :	Ms. Monika Saroha, DJS
RAKESH KUMAR	Vs. SATPAL	Hearing Time :	2:30:00 PM
		Total Days spent :	110

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Case No.: 977/23	Case Id: 2503M02177	Referring Judge : Ms. Divya Gupta, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:30:00 PM	
CANARA BANK	Vs. SUMAN KUMARI		
Total Days spent :			131

Case No.: 1637/24	Case Id: 2502M01746	Referring Judge : DLSA Central, DLSA (Central)	
Case Type : COMMERCIAL : COMMERCIAL		Hearing Time : 3:00:00 PM	
RAGHUBIR SINGH SALARIA	Vs. KHANNA BOOK PUBLISHING COMPANY		
Total Days spent :			152

Case No.: 589/19	Case Id: 2507M05908	Referring Judge : Sh. Arvind Bansal, DHJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 3:00:00 PM	
DR VIJAY RAI	Vs. LEELAWATI RAI & ANR		
Total Days spent :			12

Total : 16

Mediator : Ms. Mamta Rani, Advocate

Case No.: 1387/20	Case Id: 2505M03889	Referring Judge : Ms. Surabhi Sethi, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 AM	
M/S BHARAT INSECTICIDES LTD	Vs. MOHD RAFIQ & ORS		
Total Days spent :			82

Case No.: 2009/21	Case Id: 2506M05006	Referring Judge : Ms. Manisha Bhau, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:00:00 PM	
HARJINDER SINGH NEGI	Vs. PRITPAL SINGH		
Total Days spent :			54

Case No.: 21/25	Case Id: 2504M03610	Referring Judge : Ms. Anamika, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 PM	
ANUJA MALIK	Vs. NOEL TANVEER & ORS		
Total Days spent :			89

Case No.: 303/24	Case Id: 2504M03587	Referring Judge : Ms. Deepika Goyal Shokeen, DJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 12:30:00 PM	
SEEMA MIRZA	Vs. IRFAN & ORS		
Total Days spent :			89

Case No.: 726/24	Case Id: 2507M05612	Referring Judge : Ms. Anamika, DJS	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 12:30:00 PM	
STATE	Vs. PURAN		
Total Days spent :			19

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Case No.:	8144/22	Case Id:	2507M05615	Referring Judge :	Ms. Pooja Suhag, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM	
M/S CHOLAMANDALAM INVESTMENT & FINANCE CO				Vs.	HARISH KUMAR RANA		
Total Days spent :							19
Case No.:	5018/24	Case Id:	2507M06036	Referring Judge :	Sh. Tanmay Batham, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	1:00:00 PM	
M/S BEST TECH PIPES LLP				Vs.	SURAJ TIWARI		
Total Days spent :							12
Case No.:	231/25	Case Id:	2507M06465	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:30:00 PM	
ANUP JAIN				Vs.	ASHWANI AGGARWAL		
Total Days spent :							5
Case No.:	1741/23	Case Id:	2506M05007	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:30:00 PM	
ANITA				Vs.	RAJNISH		
Total Days spent :							54
Case No.:	124/21	Case Id:	2506M05005	Referring Judge :	Ms. Neha Pandey, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:30:00 PM	
ASHOK GOEL				Vs.	CHARANJIT ARORA		
Total Days spent :							54
Case No.:	646/25	Case Id:	2507M05926	Referring Judge :	Ms. Alka Singh, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:45:00 PM	
RAJENDER KUMAR				Vs.	ANIL KUMAR & ORS		
Total Days spent :							12
Case No.:	18935/16	Case Id:	2507M05600	Referring Judge :	Sh. Jiten Mehra, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	3:00:00 PM	
HARSH VARDHAN				Vs.	USHA SHARMA		
Total Days spent :							19
Case No.:	157/23	Case Id:	2505M04407	Referring Judge :	Sh. Dharmender Singh, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	3:00:00 PM	
M/S M K PROPERTIES				Vs.	SUDHIR BUDHRAJA		
Total Days spent :							68
Total : 13							

Mediator : Ms. Mohini, Advocate

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Date : 28/07/2025

Case No.:	1099/24	Case Id:	2506M05248	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	Hearing Time :	11:00:00 AM
Case Type :	PARTITION : SUIT FOR PARTITION						
ARUN		Vs.	ARJUN & ORS			Total Days spent :	47
Case No.:	616/23	Case Id:	2506M05026	Referring Judge :	Ms. Akansha Gautam, DJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS						
STATE		Vs.	TARUN JANGRA			Total Days spent :	54
Case No.:	652/2022	Case Id:	2507M06468	Referring Judge :	Sh. Ankur Jain, DHJS	Hearing Time :	12:30:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
VINOD KUAMR		Vs.	STATE & ANR			Total Days spent :	5
Case No.:	249/25	Case Id:	2507M06491	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS	Hearing Time :	12:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
M/S RK & SONS JEWELLERS		Vs.	M/S HIRA JEWEL & GEMS PVT LTD			Total Days spent :	5
Case No.:	6/24	Case Id:	2507M06452	Referring Judge :	Sh. Rinku Jain, DJS	Hearing Time :	12:30:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
RAKESH KUMAR SINGHAL		Vs.	SUSHIL KUMAR SINGHAL			Total Days spent :	5
Case No.:	72/2025	Case Id:	2507M05683	Referring Judge :	Ms. Disha Langan, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
MONIKA VERMA		Vs.	SHANKER VERMA & ORS			Total Days spent :	19
Case No.:	12330/18	Case Id:	2507M05609	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S JANA SMALL FINANCE BANK LTD		Vs.	SHAYDA			Total Days spent :	19
Case No.:	1661/24	Case Id:	2507M05883	Referring Judge :	Ms. Manya, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
SANIYA		Vs.	AMIR ALI KHAN & ANR			Total Days spent :	12
Case No.:	4580/24	Case Id:	2507M05880	Referring Judge :	Ms. Anugya Chauhan, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S RAM SWROOP RATTAN LAL		Vs.	UMANG KATYAL @ OMANG KATYAL			Total Days spent :	12

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Date : 28/07/2025

Case No.:	4855/22	Case Id:	2506M05313	Referring Judge :	Ms. Pooja Suhag, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:15:00 PM	
M/S DHARAM INSUSTRIES		Vs.		ANJALI LATA		Total Days spent :	47
Case No.:	1488/24	Case Id:	2507M05616	Referring Judge :	Ms. Anugya Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
DCB BANK LTD		Vs.		DAN SINGH		Total Days spent :	19
Case No.:	292/24	Case Id:	2507M05592	Referring Judge :	Ms. Goma Dabas Gupta, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	3:00:00 PM	
ECOM EXPRESS LTD		Vs.		NEENA SURI		Total Days spent :	19
Total :	12						

Mediator : Ms. Rekha Garg, Advocate

Case No.:	5203/24	Case Id:	2505M04486	Referring Judge :	Sh. Anubhav Bijalwan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 AM	
DCB BANK LTD		Vs.		NANDLAL		Total Days spent :	68
Case No.:	2386/24	Case Id:	2505M04677	Referring Judge :	Sh. Charan Salwan, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	10:30:00 AM	
HOWARH PIPE FITTING STORE		Vs.		NIMIT INDUSTRIES		Total Days spent :	61
Case No.:	427/25	Case Id:	2507M06029	Referring Judge :	Sh. Sumeet Anand, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	10:30:00 AM	
SAURABH BABBAR		Vs.		PAWAN KUMAR		Total Days spent :	12
Case No.:	884/2024	Case Id:	2507M06469	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	12:00:00 PM	
VASU GOEL		Vs.		DIVYA GARG		Total Days spent :	5
Case No.:	489/25	Case Id:	2507M06608	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
RAVINDER KUMAR		Vs.		PARSVNATH DEVELOPERS LTD		Total Days spent :	5

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Date : 28/07/2025

Case No.:	533/19	Case Id:	2505M04394	Referring Judge :	Sh. Sidhant Krishan Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM		
M/S BHARAT INSECTICIDES LTD		Vs.		M/S CHOUHAN KRISHI SEVA KENDRA		Total Days spent :	68
Case No.:	234/21	Case Id:	2507M05871	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:30:00 PM		
NEELAM		Vs.		JATIN NAGAR & ORS		Total Days spent :	12
Case No.:	2276/24	Case Id:	2507M06030	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 PM		
SALMAN AHMAD		Vs.		JITENDRA KUMAR		Total Days spent :	12
Case No.:	10069/22	Case Id:	2506M05017	Referring Judge :	Ms. Pooja Suhag, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
M/S KNOWELL PHARMA SOLUTIONS LLP		Vs.		ABHISHEK CHOPRA		Total Days spent :	54
Case No.:	7392/24	Case Id:	2507M05884	Referring Judge :	Ms. Anugya Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SHIRAM FINANCE LTD		Vs.		NISHANT PATRAWAL		Total Days spent :	12
Case No.:	3549/21	Case Id:	2507M05867	Referring Judge :	Sh. Manish Gupta, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM		
RAVINDER KUMAR MALHOTRA		Vs.		SONIA MALHOTRA		Total Days spent :	12
Case No.:	635/24	Case Id:	2507M05907	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		
VALENTINOS CHIT FUND PVT LTD		Vs.		SUMIT BABBAR		Total Days spent :	12
Case No.:	1893/2022	Case Id:	2507M06413	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 PM		
VIKRAM SINGH		Vs.		PREETI KAUR		Total Days spent :	5
Case No.:	3740/23	Case Id:	2507M06438	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:30:00 PM		
TEJ SINGH		Vs.		RAKHI		Total Days spent :	5

Cause List for Mediation Centre

Date : 28/07/2025

Total : 14

Mediator : Ms. Shelly Rohtagi, Advocate

Case No.: 233/19	Case Id: 2507M05594	Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
POOJA	Vs.	PANKAJ TYAGI	
		Total Days spent :	19

Case No.: 3895/20	Case Id: 2507M05590	Referring Judge : Ms. Helly Fur Kaur, DJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
POOJA	Vs.	PANKAJ TYAGI & ORS	
		Total Days spent :	19

Case No.: 6598/2024	Case Id: 2507M05691	Referring Judge : Sh. Pranjal Gangwar, DJS	Hearing Time : 12:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
SHRIRAM FINANCE LTD	Vs.	VIDYA DEVI	
		Total Days spent :	19

Case No.: 21/25	Case Id: 2506M05049	Referring Judge : Dr. Ruchi Aggarwal Asrani, DHJS	Hearing Time : 12:00:00 PM
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			
GEETA SAINI	Vs.	RAKESH RAM	
		Total Days spent :	54

Case No.: 22/25	Case Id: 2506M05050	Referring Judge : Dr. Ruchi Aggarwal Asrani, DHJS	Hearing Time : 12:00:00 PM
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES			
LATESH	Vs.	RAKESH RAM	
		Total Days spent :	54

Case No.: 496/24	Case Id: 2507M05611	Referring Judge : Ms. Swati Malik, DJS	Hearing Time : 12:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
NIKHIL SETHI	Vs.	NEERAJ BHATIA	
		Total Days spent :	19

Case No.: 4143/19	Case Id: 2507M05901	Referring Judge : Sh. Tanmay Batham, DJS	Hearing Time : 12:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
M/S TYAGI PETROLEUM	Vs.	M/S HIMANSHU TRANSPORT COMPANY & ANR	
		Total Days spent :	12

Case No.: 5687/22	Case Id: 2507M06010	Referring Judge : Ms. Shubhamjot Kaur, DJS	Hearing Time : 2:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
DCB BANK LTD	Vs.	ARPIT RATHI	
		Total Days spent :	12

Cause List for Mediation Centre

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Total : 8

Mediator : Ms. Sushma Tyagi, Advocate

Case No.: 126/25	Case Id: 2507M05470	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 11:00:00 AM	
PRITY	Vs. SANDEEP ARORA		
		Total Days spent :	23

Case No.: 169/23	Case Id: 2507M05469	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 11:00:00 AM	
PRITY	Vs. SANDEEP ARORA		
		Total Days spent :	23

Case No.: 124/22	Case Id: 2507M05467	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 11:00:00 AM	
PRITY	Vs. SANDEEP ARORA		
		Total Days spent :	23

Case No.: 961/22	Case Id: 2507M05476	Referring Judge : Ms. Shaina Goyal, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 11:00:00 AM	
PRITY	Vs. SANDEEP ARORA		
		Total Days spent :	23

Case No.: 399/24	Case Id: 2507M06425	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 12:00:00 PM	
GUNJAN	Vs. GAURAV CHANDYOKE		
		Total Days spent :	5

Case No.: 867/2019	Case Id: 2507M06471	Referring Judge : Sh. Abhishek Srivastava, DHJS	
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR DAMAGES		Hearing Time : 12:30:00 PM	
GITA	Vs. UNION OF INDIA		
		Total Days spent :	5

Case No.: 29/19	Case Id: 2507M06703	Referring Judge : Ms. Shivli Talwar, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:30:00 PM	
RUPA SHARMA	Vs. ANIL SHARMA		
		Total Days spent :	2

Case No.: 159/23	Case Id: 2507M06702	Referring Judge : Ms. Shivli Talwar, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:30:00 PM	
RUPA SHARMA	Vs. ANIL SHARMA		
		Total Days spent :	2

Cause List for Mediation Centre

Date : 28/07/2025

Case No.: 1686/20	Case Id: 2507M06447	Referring Judge : Sh. Devendra Kumar Sharma, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:30:00 PM	
DEEPAK BEARING PVT LTD	Vs. M/S RAJENDRA GEAR & ORS		
		Total Days spent :	5

Case No.: 990/22	Case Id: 2507M06448	Referring Judge : Sh. Devendra Kumar Sharma, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:30:00 PM	
DPZ INTERNATIONAL	Vs. RAJENDRA GEAR & ORS		
		Total Days spent :	5

Case No.: 376/23	Case Id: 2507M06169	Referring Judge : Sh. Arun Sukhija, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 3:00:00 PM	
HARPREET KAUR	Vs. PRADEEP SINGH		
		Total Days spent :	9

Total : 11

Mediator : Not Assigned, NIL

Case No.: 572/23	Case Id: 2507M07107	Referring Judge : Sh. Shiv Kumar, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 12:00:00 AM	
SONIA KOHLI	Vs. SEEMA RANI		
		Total Days spent :	-2

Case No.: 610677/16	Case Id: 2507M07170	Referring Judge : Ms. Shagun Sharma, DHJS	
Case Type : PARTITION : SUIT FOR PARTITION		Hearing Time : 10:00:00 AM	
LAXMAN RAO	Vs. DALIP SINGH & ORS		
		Total Days spent :	-2

Case No.: 399/22	Case Id: 2507M07183	Referring Judge : Ms. Deshna Golichha, DHS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 11:00:00 AM	
M/S ALENIT CHEMICALS LLP	Vs. VIKAS SHARMA		
		Total Days spent :	-2

Case No.: 3144/23	Case Id: 2507M07177	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 11:00:00 AM	
MOHIT ARORA	Vs. KUSUM		
		Total Days spent :	-2

Case No.: 2368/23	Case Id: 2507M07138	Referring Judge : Ms. Aditi Chaudhary, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 11:00:00 AM	
MANMEET SINGH	Vs. JASMEET KAUR		
		Total Days spent :	-2

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	613/15	Case Id:	2507M05869	Referring Judge :	Sh. Ram Lal Meena, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	11:00:00 AM	
STATE		Vs.	SHABANA				
					Total Days spent :		12
Case No.:	35/2025	Case Id:	2507M07127	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:00:00 AM	
PREETI		Vs.	LOKESH				
					Total Days spent :		-2
Case No.:	379/25	Case Id:	2507M07125	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	11:00:00 AM	
SIMRAN KAUR		Vs.	VIJAY KUMAR				
					Total Days spent :		-2
Case No.:	650/25	Case Id:	2507M07205	Referring Judge :	Sh. Charan Salwan, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:00:00 AM	
M/S SADBHAVANA CHEMCIALS PVT LTD		Vs.	SUKHDEV				
					Total Days spent :		-2
Case No.:	81/25	Case Id:	2507M07193	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:00:00 AM	
SAMRATH KATHURIA		Vs.	KHUSHNEET KATHURIA				
					Total Days spent :		-2
Case No.:	56/23	Case Id:	2507M07147	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:00:00 PM	
RAJNI		Vs.	VARUN KUMAR				
					Total Days spent :		-2
Case No.:	394/24	Case Id:	2507M07148	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM	
NIKHAT PARVEEN		Vs.	RAHEES KHAN				
					Total Days spent :		-2
Case No.:	409/23	Case Id:	2507M07149	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM	
POONAM DAYAL & ORS		Vs.	BRIJ MOHAN DAYAL				
					Total Days spent :		-2
Case No.:	425/24	Case Id:	2507M07200	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	12:00:00 PM	
PRATIBHA RANI		Vs.	BABU LAL				
					Total Days spent :		-2

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	405/25	Case Id:	2507M07203	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:00:00 PM		
SONU		Vs.	AMAR NATH				
				Total Days spent :	-2		
Case No.:	6/22	Case Id:	2507M07153	Referring Judge :	Sh. Lalit Kumar, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM		
MEENAKSHI DUTT		Vs.	MONIKA VERMA				
				Total Days spent :	-2		
Case No.:	64/25	Case Id:	2507M07204	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM		
ISHWAR CHAND SHARMA		Vs.	SANTOSH KUMAR SINGH				
				Total Days spent :	-2		
Case No.:	926/23	Case Id:	2507M07206	Referring Judge :	Ms. Tyagita Singh, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:00:00 PM		
BRIJ MOHAN DAYAL		Vs.	POONAM				
				Total Days spent :	-2		
Case No.:	78/2024	Case Id:	2507M07124	Referring Judge :	Sh. Mukesh Kumar Gupta, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM		
OM PRAKASH YADAV		Vs.	SBI CARD & PAYMENTS SERVICES				
				Total Days spent :	-2		
Case No.:	73/23	Case Id:	2507M05916	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:00:00 PM		
RIDHEEMA		Vs.	M/S TRUNKS & ROOTS				
				Total Days spent :	12		
Case No.:	155/17	Case Id:	2507M07099	Referring Judge :	Ms. Manya, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:00:00 PM		
STATE		Vs.	RAJESH KUMAR				
				Total Days spent :	-2		
Case No.:	362/21	Case Id:	2507M07103	Referring Judge :	Sh. Lalit Kumar, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM		
MONIKA VERMA		Vs.	MEENKSHI DUTT				
				Total Days spent :	-2		
Case No.:	639/22	Case Id:	2507M07169	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:00:00 PM		
RAJNI		Vs.	VARUN KUMAR				

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Date : 28/07/2025

				Total Days spent :	-2
Case No.:	91/22	Case Id:	2507M07162	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	12:00:00 PM
GURJEET KAUR		Vs.	PARMINDER SINGH		
				Total Days spent :	-2
Case No.:	406/25	Case Id:	2507M07159	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM
SAILESH SARAF		Vs.	HV EQUIPMENTS PVT LTD		
				Total Days spent :	-2
Case No.:	664/24	Case Id:	2507M07208	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:15:00 PM
PREM LATA		Vs.	LAXMI NARAYAN		
				Total Days spent :	-2
Case No.:	649/23	Case Id:	2507M06565	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES RPL		Vs.	ASHA		
				Total Days spent :	4
Case No.:	340/24	Case Id:	2507M06566	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES RPL		Vs.	ASHA		
				Total Days spent :	4
Case No.:	531/23	Case Id:	2507M07198	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	12:30:00 PM
ANIS UL ARFIN		Vs.	GURPRIT SINGH		
				Total Days spent :	-2
Case No.:	449/23	Case Id:	2507M07142	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES RPL		Vs.	SADHNA		
				Total Days spent :	-2
Case No.:	190/25	Case Id:	2507M07190	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:30:00 PM
ARTI RANA		Vs.	HEMANI RANA & ANR		
				Total Days spent :	-2
Case No.:	328/22	Case Id:	2507M07181	Referring Judge :	Ms. Preeti, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM

Cause List for Mediation Centre

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STATE		Vs.	GULSHAN SANORIA	Total Days spent :	-2
Case No.:	1023/24	Case Id:	2507M07144	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES YPL	Vs.	SHABNAM			
Total Days spent :					-2
Case No.:	483/25	Case Id:	2507M07180	Referring Judge :	Ms. Vineeta Goyal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
SBI	Vs.	NISHA RATHOR			
Total Days spent :					-2
Case No.:	828/21	Case Id:	2507M07108	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES YPL	Vs.	UMERA & ANR			
Total Days spent :					-2
Case No.:	528/23	Case Id:	2507M07197	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	12:30:00 PM
ANIS UR ARFIN	Vs.	GURPRIT SINGH			
Total Days spent :					-2
Case No.:	508/25	Case Id:	2507M07106	Referring Judge :	Sh. Anil Kumar Sisodia, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
STATE BANK OF INDIA	Vs.	SURENDER SINGH			
Total Days spent :					-2
Case No.:	1019/24	Case Id:	2507M07145	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES YPL	Vs.	FAIZA			
Total Days spent :					-2
Case No.:	732/24	Case Id:	2507M07122	Referring Judge :	Sh. Mukesh Kumar Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
NEELGAGAN PETRO CHEM	Vs.	RUDRA ENTERPRISES			
Total Days spent :					-2
Case No.:	1026/24	Case Id:	2507M07164	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
BSES YPL	Vs.	SUMAIRA			
Total Days spent :					-2
Case No.:	13994/16	Case Id:	2507M07202	Referring Judge :	Sh. Sachin Sood, DHJS

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Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND	Hearing Time :	12:30:00 PM
SUSHILA DEVI	Vs. SURESH CHAND SHARMA	Total Days spent :	-2
Case No.:	486/24	Case Id:	2507M07104
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Anamika, DJS
MANISHA	Vs. UTTAM KUMAR	Hearing Time :	12:30:00 PM
		Total Days spent :	-2
Case No.:	841/24	Case Id:	2507M07166
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS
HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD	Vs. EXCEL IMPORT PVT LTD & ORS	Hearing Time :	12:30:00 PM
		Total Days spent :	-2
Case No.:	1373/23	Case Id:	2507M07161
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Referring Judge :	Ms. Shaina Goyal, DJS
ARSHI	Vs. SAYYED KHALID ALI	Hearing Time :	12:30:00 PM
		Total Days spent :	-2
Case No.:	3873/24	Case Id:	2507M07152
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Ms. Sana Khan, DJS
SARABJEET KAUR	Vs. TARSEM SINGH SAINI	Hearing Time :	2:00:00 PM
		Total Days spent :	-2
Case No.:	975/24	Case Id:	2507M07154
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS
SBI	Vs. SUNDER	Hearing Time :	2:00:00 PM
		Total Days spent :	-2
Case No.:	1320/18	Case Id:	2507M07155
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES	Referring Judge :	Sh. Pritam Singh, DHJS
PREM SHANKAR	Vs. MANAV BHAMBRI	Hearing Time :	2:00:00 PM
		Total Days spent :	-2
Case No.:	3/25	Case Id:	2507M07156
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
DEEPAK BHARDWAJ	Vs. PUSHPA	Hearing Time :	2:00:00 PM
		Total Days spent :	-2
Case No.:	05/25	Case Id:	2507M07158
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
DEEPAK BHARDWAJ	Vs. SONU	Hearing Time :	2:00:00 PM
		Total Days spent :	-2

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Date : 28/07/2025

Case No.: 135/25	Case Id: 2507M07160	Referring Judge : Ms. Ruchika Singla, DHJS	
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES		Hearing Time : 2:00:00 PM	
JIVAN SEHGAL	Vs. SATBIR SINGH		
		Total Days spent :	-2
Case No.: 71/19	Case Id: 2507M07163	Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 2:00:00 PM	
DARSHAN @ DEEPIKA	Vs. KANWAL KUMAR		
		Total Days spent :	-2
Case No.: 5406/22	Case Id: 2507M07165	Referring Judge : Ms. Pooja Suhag, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S POOJA DESIGNERS PVT LTD	Vs. M/S NAITIK SHAREE SHOWROOM		
		Total Days spent :	-2
Case No.: 1148/23	Case Id: 2507M07157	Referring Judge : Sh. Naresh Kumar Laka, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 2:00:00 PM	
HARVINDER SINGH	Vs. SATISH KAPOOR		
		Total Days spent :	-2
Case No.: 3733/21	Case Id: 2507M05719	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S P R METAL	Vs. M/S S M AGRO INDUSTRIES & ANR		
		Total Days spent :	17
Case No.: 3744/21	Case Id: 2507M05718	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S P R METAL	Vs. M/S S M AGRO INDUSTRIES & ANR		
		Total Days spent :	17
Case No.: 3740/21	Case Id: 2507M05717	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S P R METAL	Vs. M/S S M AGRO INDUSTRIES & ANR		
		Total Days spent :	17
Case No.: 208/22	Case Id: 2507M05716	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S P R METAL	Vs. M/S S M AGRO INDUSTRIES & ANR		
		Total Days spent :	17
Case No.: 3743/21	Case Id: 2507M05715	Referring Judge : Ms. Deshna Golichha, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S P R METALS	Vs. M/S S M AGRO INDUSTRIES & ANR		
		Total Days spent :	17

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Case No.:	736/24	Case Id:	2507M07102	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM
MOHAN LAL		Vs.		SAMRIDHI YADAV		
Total Days spent :						-2
Case No.:	7764/24	Case Id:	2507M07151	Referring Judge :	Ms. Urvi Gupta, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
SHRIRAM FINANCE LTD		Vs.		RENU		
Total Days spent :						-2
Case No.:	651/22	Case Id:	2507M07140	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM
DEEPANSHU MEHTA		Vs.		AJAY KUMAR		
Total Days spent :						-2
Case No.:	149/24	Case Id:	2507M07141	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM
ASHA DEVI		Vs.		SURESH CHAND YADAV		
Total Days spent :						-2
Case No.:	366/24	Case Id:	2507M07171	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM
MOHD SHOAIB		Vs.		DILBAGH SINGH & ORS		
Total Days spent :						-2
Case No.:	650/22	Case Id:	2507M07143	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	2:00:00 PM
CHIRAG		Vs.		AJAY KUMAR & ORS		
Total Days spent :						-2
Case No.:	1590/23	Case Id:	2507M07146	Referring Judge :	Sh. Dev Chaudhary, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM
M/A ALI SALES CORP		Vs.		M/S LAMBA TEXTILES		
Total Days spent :						-2
Case No.:	789/24	Case Id:	2507M07150	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM
GARIMA SINGH		Vs.		SAHIL PURI		
Total Days spent :						-2
Case No.:	25/2024	Case Id:	2507M07136	Referring Judge :	Sh. S.S. Rathi, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM
BALBIR SINGH TYAGI		Vs.		YOGESH BANSAL		

Cause List for Mediation Centre

Date : 28/07/2025

Total Days spent : -2

Case No.:	2135/24	Case Id:	2507M07194	Referring Judge :	Sh. Rinku Jain, DJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM
MOHD AQIL			Vs.	ALLAUDDIN & ORS		
					Total Days spent :	-2

Case No.:	4593/22	Case Id:	2507M07186	Referring Judge :	Ms. Pooja Suhag, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
ANOOP KUMAR			Vs.	KGR BROTHERS MANUFACTURING PVT LTD		
					Total Days spent :	-2

Case No.:	507/24	Case Id:	2507M07187	Referring Judge :	Ms. Tyagita Singh1, DJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM
VARUN MEHNDIRATTA			Vs.	RICHA LUTHRA MEHNDIRATTA		
					Total Days spent :	-2

Case No.:	737/25	Case Id:	2507M07188	Referring Judge :	Ms. Shivali Sharma, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM
JANAK RAJ			Vs.	JAI DEVI & ORS		
					Total Days spent :	-2

Case No.:	3160/24	Case Id:	2507M07189	Referring Judge :	Ms. Divya Gupta, DJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM
RANDHIR			Vs.	DELHI MUNICIPAL CORP & ORS		
					Total Days spent :	-2

Case No.:	751/25	Case Id:	2507M07192	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:00:00 PM
HARIOM KUMAR GUPTA			Vs.	TANUJ ARORA		
					Total Days spent :	-2

Case No.:	829/2021	Case Id:	2507M07195	Referring Judge :	Sh. Naveen Gupta, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM
RADHEY SHYAM			Vs.	DEVENDER KUAMR PRAJAPATI		
					Total Days spent :	-2

Case No.:	981/23	Case Id:	2507M07196	Referring Judge :	Ms. Helly Fur Kaur, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM
KAJAL			Vs.	KISHAN & ORS		
					Total Days spent :	-2

Case No.:	340/23	Case Id:	2507M07199	Referring Judge :	Ms. Vineeta Goyal, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

Date : 28/07/2025

MUNISH KUMAR AGGARWAL

Vs. PRAVEEN SOOD

Total Days spent : -2

Case No.: 17855/16

Case Id: 2507M07201

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES

Hearing Time : 2:00:00 PM

MADANJIT KUMAR

Vs. J P SINGH

Total Days spent : -2

Case No.: 18/24

Case Id: 2507M07207

Referring Judge :

Sh. Arun Sukhija, DHJS

Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS

Hearing Time : 2:00:00 PM

ABHISHEK KUMAR

Vs. BHARTI

Total Days spent : -2

Case No.: 3161/24

Case Id: 2507M07191

Referring Judge :

Ms. Divya Gupta, DJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 2:00:00 PM

JAIPAL

Vs. DELHI MUNICIPAL CORP & ORS

Total Days spent : -2

Case No.: 818/24

Case Id: 2507M07175

Referring Judge :

Sh. Sachin Gupta, DHJS

Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES

Hearing Time : 2:00:00 PM

ASHA DEVI

Vs. DEEPAK DAHIYA & ORS

Total Days spent : -2

Case No.: 2815/24

Case Id: 2507M07167

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

SURESH CHANDER

Vs. LOVE KUMAR

Total Days spent : -2

Case No.: 570/22

Case Id: 2507M05862

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

M/S TRUNKS & ROOTS

Vs. D N BAGLA HUF & ANR

Total Days spent : 12

Case No.: 873/24

Case Id: 2507M07168

Referring Judge :

Sh. Rajesh Kumar Goel, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

KRISHIKALYAN SEEDS CORPORATION

Vs. M/S C P PATEL FARM SEEDS PVT LTD

Total Days spent : -2

Case No.: 3734/21

Case Id: 2507M05714

Referring Judge :

Ms. Deshna Golichha, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

M/S P R METAL

Vs. M/S S M AGRO INDUSTRIES & ANR

Total Days spent : 17

Case No.: 434/25

Case Id: 2507M07172

Referring Judge :

Sh. Sachin Gupta, DHJS

Cause List for Mediation Centre

Date : 28/07/2025

Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM
REENA GUPTA	Vs.	SURESH & ORS	Total Days spent : -2		
Case No.:	42/25	Case Id:	2507M07173	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM
SURENDER KUMAR	Vs.	AMIT SHARMA & ORS	Total Days spent : -2		
Case No.:	7761/24	Case Id:	2507M07185	Referring Judge :	Ms. Urvi Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SHRIRAM FINANCE LTD	Vs.	NADIM	Total Days spent : -2		
Case No.:	9851/23	Case Id:	2507M07184	Referring Judge :	Ms. Ravisha Sidana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SUMIT VERMA	Vs.	AMIT KALRA	Total Days spent : -2		
Case No.:	181/25	Case Id:	2507M07176	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM
LOVELY YASMEEN	Vs.	LALIT KUMAR PHADIYA	Total Days spent : -2		
Case No.:	261/23	Case Id:	2507M07178	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM
MUNNI LAL	Vs.	DIVYAJYOTI JAIN & ORS	Total Days spent : -2		
Case No.:	2026/24	Case Id:	2507M07179	Referring Judge :	Ms. Divya Gupta, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM
DEVINDER	Vs.	DELHI MUNICIPAL CORPORATION & ANR	Total Days spent : -2		
Case No.:	4502/24	Case Id:	2507M07182	Referring Judge :	Ms. Poonam Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
IDFC FIRST BANK	Vs.	IGONET TECHNOLOGY PVT LTD	Total Days spent : -2		
Case No.:	493/23	Case Id:	2507M07174	Referring Judge :	Sh. Sachin Gupta, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM
RAM BHAWAN	Vs.	MANOJ KUMAR	Total Days spent : -2		

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	859/22	Case Id:	2507M07135	Referring Judge :	Ms. Goma Dabas Gupta, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
KANWAL KISHORE NAGPAL		Vs.		MANMEET SINGH		Total Days spent :	-2
Case No.:	79/2025	Case Id:	2507M07121	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
JASPAL		Vs.		ANUJ LAMBA		Total Days spent :	-2
Case No.:	1935/24	Case Id:	2507M07114	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HARCHARAN SINGH		Vs.		JAI KUMAR		Total Days spent :	-2
Case No.:	694/25	Case Id:	2507M07115	Referring Judge :	Sh. Rinku Jain, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
PRAVESH KUMAR		Vs.		DELHI MUNICIPAL CORPORATION		Total Days spent :	-2
Case No.:	47/21	Case Id:	2507M07116	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	2:00:00 PM	
DARSHAN @ DEEPIKA		Vs.		KANWAL KUMAR		Total Days spent :	-2
Case No.:	2162/21	Case Id:	2507M07117	Referring Judge :	Ms. Divya Gupta, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
DEEPAK JAIN		Vs.		DINESH GARG		Total Days spent :	-2
Case No.:	254/23	Case Id:	2507M07112	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:00:00 PM	
SUMER SINGH		Vs.		NEELAM & ORS		Total Days spent :	-2
Case No.:	04/23	Case Id:	2507M07119	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	2:00:00 PM	
DARSHAN @ DEEPIKA		Vs.		KAMAL KUMAR		Total Days spent :	-2
Case No.:	63/22	Case Id:	2507M07120	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	2:00:00 PM	
DARSHAN @ DEEPIKA		Vs.		KANWAL KUMAR		Total Days spent :	-2

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	572/22	Case Id:	2507M05921	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
M/S TRUNKS & ROOTS		Vs.	RAJNI BAGLA & ORS			Total Days spent :	12
Case No.:	573/22	Case Id:	2507M05920	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
M/S TRUNKS & ROOTS		Vs.	R S BAGLA HUF & ANR			Total Days spent :	12
Case No.:	72/23	Case Id:	2507M05917	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM		
RIDHEEMA BAGLA		Vs.	M/S TRUNKS & ROOTS			Total Days spent :	12
Case No.:	7763/24	Case Id:	2507M07137	Referring Judge :	Ms. Urvi Gupta, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SHRIRAM FINANCE		Vs.	HARENDER KUMAR			Total Days spent :	-2
Case No.:	3162/24	Case Id:	2507M07093	Referring Judge :	Ms. Divya Gupta, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
BAHAN DASS		Vs.	DELHI MUNICIPAL CORPORATION			Total Days spent :	-2
Case No.:	94/25	Case Id:	2507M07101	Referring Judge :	Ms. Tyagita Singh, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM		
SHIVANI RAI		Vs.	RAJNEESH KUMAR			Total Days spent :	-2
Case No.:	9852/23	Case Id:	2507M07100	Referring Judge :	Ms. Ravisha Sidana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
SUMIT VERMA		Vs.	AMIT KALRA			Total Days spent :	-2
Case No.:	613/21	Case Id:	2507M07098	Referring Judge :	Ms. Deshna Golichha, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
M/S GF ELECTRONICS		Vs.	M/S GLOBAL WEIGHER			Total Days spent :	-2
Case No.:	294/22	Case Id:	2507M07097	Referring Judge :	Sh. Anil Antil, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM		
MANISH GUPTA		Vs.	SANJEEV ANAND				

Cause List for Mediation Centre

Date : 28/07/2025

Total Days spent : -2

Case No.:	86/23	Case Id:	2507M07096	Referring Judge :	Ms. Helly Fur Kaur, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM	
AFRIN		Vs.	IMRAN KHAN			
					Total Days spent :	-2

Case No.:	364/25	Case Id:	2507M07113	Referring Judge :	Ms. Divya Gupta, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM	
SBI		Vs.	NITESH YADAV			
					Total Days spent :	-2

Case No.:	1081/2025	Case Id:	2507M07094	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	2:00:00 PM	
DEEPAK SHARMA		Vs.	VANDANA SHARMA			
					Total Days spent :	-2

Case No.:	83/20	Case Id:	2507M07118	Referring Judge :	Ms. Divya Gupta, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM	
YOGESH SACHDEVA		Vs.	ANIL SURI			
					Total Days spent :	-2

Case No.:	3806/23	Case Id:	2507M07105	Referring Judge :	Ms. Poonam Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM	
VIKRAM SINGH		Vs.	SANJAY KUMAR SACHDEVA & ANR			
					Total Days spent :	-2

Case No.:	317/2018	Case Id:	2507M07109	Referring Judge :	Sh. Vinay Singhal, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM	
MMTC		Vs.	CHAUHAN JEWELLERS & ORS			
					Total Days spent :	-2

Case No.:	0917/23	Case Id:	2507M07110	Referring Judge :	Ms. Komal Garg, DJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM	
STATE		Vs.	FAUJI SINGH			
					Total Days spent :	-2

Case No.:	134/23	Case Id:	2507M07111	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	2:00:00 PM	
DARSHAN @ DEEPIKA		Vs.	KANWAL KUMAR			
					Total Days spent :	-2

Case No.:	252/23	Case Id:	2507M07095	Referring Judge :	Ms. Shivli Talwar, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM	

Cause List for Mediation Centre

Date : 28/07/2025

SIMRANJEET KAUR

Vs. AMANDEEP SINGH & ORS

Total Days spent : -2

Case No.: 581/22

Case Id: 2507M05930

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

M/S TRUNKS & ROOTS

Vs. AYUSHI BAGLA

Total Days spent : 12

Case No.: 571/22

Case Id: 2507M05922

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

M/S TRUNKS & ROOTS

Vs. RIDDHIMA BAGLA & ORS

Total Days spent : 12

Case No.: 46/21

Case Id: 2507M07123

Referring Judge :

Sh. Naveen Kr. Kashyap, DHJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

DARSHAN @ DEEPIKA

Vs. KANWAL KUMAR

Total Days spent : -2

Case No.: 1026/2023

Case Id: 2507M07129

Referring Judge :

Ms. Pooja Yadav, DJS

Case Type : MATRIMONIAL : MATRIMONIAL OTHERS

Hearing Time : 2:00:00 PM

STATE

Vs. HIMANSHU AMOLI

Total Days spent : -2

Case No.: 583/22

Case Id: 2507M05931

Referring Judge :

Sh. Sachin Sood, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

M/S TRUNKS & ROOTS

Vs. ELPHA POLYCHEM PVT LTD & ORS

Total Days spent : 12

Case No.: 399/25

Case Id: 2507M07132

Referring Judge :

Sh. Rajesh Kumar Goel, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

MK TRADING COMPANY

Vs. INDIAN FORMULATION

Total Days spent : -2

Case No.: 610/24

Case Id: 2507M07133

Referring Judge :

Ms. Shivali Sharma, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

BIJENDER SINGH

Vs. YOGENDER KISHORE SHARMA

Total Days spent : -2

Case No.: 799/25

Case Id: 2507M07134

Referring Judge :

Ms. Shivli Talwar, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

SAPNA YADAV

Vs. KARAN YADAV

Total Days spent : -2

Case No.: 476/25

Case Id: 2507M07131

Referring Judge :

Sh. Ajay Gupta, DHJS

Cause List for Mediation Centre

Date : 28/07/2025

Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:00:00 PM
SBI	Vs. KANCHAN JHA	Total Days spent :	-2
Case No.:	575/22	Case Id:	2507M05933
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Sachin Sood, DHJS
M/S TRUNKS & ROOTS	Vs. ANIL KUMAR BAGLA HUF	Hearing Time :	2:00:00 PM
		Total Days spent :	12
Case No.:	2704/23	Case Id:	2507M07130
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Poonam Singh, DJS
M/S VIJAY AGRO CENTRE	Vs. RAJ PAL SINGH	Hearing Time :	2:00:00 PM
		Total Days spent :	-2
Case No.:	1757/23	Case Id:	2507M07128
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Anil Antil, DHJS
TRILOKI NATH	Vs. GOVINDA	Hearing Time :	2:00:00 PM
		Total Days spent :	-2
Case No.:	578/22	Case Id:	2507M05932
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Sachin Sood, DHJS
M/S TRUNKS & ROOTS	Vs. MAHALAXMI TRADER & ORS	Hearing Time :	2:00:00 PM
		Total Days spent :	12
Case No.:	1435/23	Case Id:	2507M07126
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE	Referring Judge :	Ms. Aditi Chaudhary, DHJS
VISHAL JAIN	Vs. RUCHIKA JAIN	Hearing Time :	2:00:00 PM
		Total Days spent :	-2
Case No.:	5036/20	Case Id:	2507M07139
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Ravisha Sidana, DJS
ZAFARYAR HUSSAIN	Vs. MANOJ	Hearing Time :	2:30:00 PM
		Total Days spent :	-2
Total :	135		

Mediator : Sh. Ajay Kumar, Advocate

Case No.:	749/20	Case Id:	2505M04419
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Rishabh Tanwar, DJS
MEHAR BUCKS SOLUTIONS PVT LTD	Vs. AMAN LATHER	Hearing Time :	11:30:00 AM
		Total Days spent :	68
Case No.:	460/2020	Case Id:	2507M05694
		Referring Judge :	Ms. Shivli Talwar, DJS

Cause List for Mediation Centre

Date : 28/07/2025

Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	12:30:00 PM
GAGNEET KAUR & ORS	Vs. GUNINDER SINGH VASUDEVA & ORS	Total Days spent :	19
Case No.: 1268/24	Case Id: 2506M05041	Referring Judge :	Ms. Illa Rawat, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	12:30:00 PM
STATE BANK OF INDIA	Vs. DEEPALI SHARMA & ANR	Total Days spent :	54
Case No.: 11166/16	Case Id: 2505M03883	Referring Judge :	Sh. Satish Kumar, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	12:30:00 PM
SATISH GARG & ANR	Vs. SANJAY GOEL & ORS	Total Days spent :	82
Case No.: 98/24	Case Id: 2506M05042	Referring Judge :	Sh. Arun Sukhija, DHJS
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS	Hearing Time :	2:00:00 PM
HIRA LAL @ HEMANT	Vs. MAMTA VERMA	Total Days spent :	54
Case No.: 15/24	Case Id: 2507M06451	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time :	2:00:00 PM
SHABINA	Vs. NAFEES	Total Days spent :	5
Case No.: 863/22	Case Id: 2507M06433	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	2:00:00 PM
STATE	Vs. MOHD NAFIS & ORS	Total Days spent :	5
Case No.: 3518/22	Case Id: 2501M00786	Referring Judge :	Ms. Pooja Suhag, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
PUNJAB NATIONAL BANK	Vs. R SHASHANK U RAMAN	Total Days spent :	180
Case No.: 501/21	Case Id: 2507M06498	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
SHABNINA	Vs. NAFEES & ORS	Total Days spent :	5
Case No.: 3192/24	Case Id: 2507M05902	Referring Judge :	Ms. Poonam Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
IDFC FIRST BANK LT	Vs. MANOJ KUMAR GAUTAM	Total Days spent :	12

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	3204/24	Case Id:	2507M05904	Referring Judge :	Ms. Poonam Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
IDFC FIRST BANK LTD		Vs.	MANOJ KUMAR GAUTAM		Total Days spent :	12
Case No.:	415/24	Case Id:	2507M06028	Referring Judge :	Sh. Pankaj Arora, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM
MANGLA BHYRABHOTIA		Vs.	ROHIT VINAY BHIDE & ORS		Total Days spent :	12
Total : 12						

Mediator : Sh. Durga Pd., Advocate

Case No.:	61/23	Case Id:	2503M02489	Referring Judge :	Ms. Nivedita Anil Sharma, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:30:00 AM
SONIA		Vs.	RINKU TITORIYA		Total Days spent :	124
Case No.:	575/24	Case Id:	2506M05317	Referring Judge :	Sh. Arun Sukhija, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM
MASTER ARIVAN GUPTA & ORS		Vs.	VINEET GUPTA		Total Days spent :	47
Case No.:	222/23	Case Id:	2507M05596	Referring Judge :	Ms. Pooja Yadav, DJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:30:00 PM
STATE		Vs.	SATPAL & ORS		Total Days spent :	19
Case No.:	44/24	Case Id:	2506M04998	Referring Judge :	Sh. Vinay Singhal, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	12:30:00 PM
MOHD SHAKEEL		Vs.	MCD & ORS		Total Days spent :	54
Case No.:	11232/24	Case Id:	2506M04995	Referring Judge :	Ms. Shreya Singh, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM
SHRIRAM FINANCE LTD		Vs.	MUKESH KUMAR		Total Days spent :	54
Case No.:	223/23	Case Id:	2505M04475	Referring Judge :	Ms. Pooja Yadav, DJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:30:00 PM
STATE		Vs.	SUMIT & ORS		Total Days spent :	68

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	2744/22	Case Id:	2503M02437	Referring Judge :	Sh. Deepak Garg, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
SIMBA TOY INDIA PVT LTD		Vs.		NIPPON TOYS INDUSTRIES & ORS			
						Total Days spent :	124
Case No.:	322/23	Case Id:	2505M04691	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:30:00 PM	
VARSHA @ SHWETA		Vs.		ASHISH @ DEEPU & ORS			
						Total Days spent :	61
Case No.:	8850/24	Case Id:	2506M04994	Referring Judge :	Sh. Amit Rana, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
M/S INDUSIND BANK LTD		Vs.		PARMOD			
						Total Days spent :	54
Total : 9							

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Case No.:	656/25	Case Id:	2507M05882	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:00:00 PM	
YES BANK LTD		Vs.		ROHAN KHUBCHANDANI			
						Total Days spent :	12
Case No.:	899/2024	Case Id:	2507M06470	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:00:00 PM	
VIHAAN WOODS PVT LTD		Vs.		NIKUNJ WOODS PVT LTD			
						Total Days spent :	5
Case No.:	117/23	Case Id:	2507M05910	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:30:00 PM	
MITHLESH		Vs.		KUSUM			
						Total Days spent :	12
Case No.:	14/21	Case Id:	2506M05323	Referring Judge :	Sh. Danveer, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
DCB BANK LTD		Vs.		PRATHEM LINK D2H SERVICES PVT LTD			
						Total Days spent :	47
Case No.:	158/23	Case Id:	2505M04404	Referring Judge :	Ms. Shaina Goyal, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
CHANPREET KAUR		Vs.		JASWINDER SINGH & ORS			
						Total Days spent :	68

Cause List for Mediation Centre

Date : 28/07/2025

Case No.:	785/23	Case Id:	2505M04679	Referring Judge :	Sh. Ashutosh Kumar, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
RAJEEV DAVE		Vs.	YASHABH KUMAR				
					Total Days spent :	61	
Case No.:	29/19	Case Id:	2506M05228	Referring Judge :	Sh. Umang Joshi, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
RESHMA DEVI		Vs.	BALA DEVI				
					Total Days spent :	47	
Case No.:	921/24	Case Id:	2507M05925	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	2:00:00 PM	
BSES RPL		Vs.	SAPNA				
					Total Days spent :	12	
Case No.:	6253/23	Case Id:	2505M04663	Referring Judge :	Ms. Nitika, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
SIRI IN FINLEASE PVT LTD		Vs.	NOOR JAHAN				
					Total Days spent :	61	
Case No.:	1862/24	Case Id:	2505M03874	Referring Judge :	Sh. Sahil Gupta, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	3:00:00 PM	
RAMDHAN		Vs.	DHARAMBIR				
					Total Days spent :	82	
Total :	10						

Mediator : Sh. R.K. Manchanda, Advocate

Case No.:	440/25	Case Id:	2506M05229	Referring Judge :	Sh. Charan Salwan, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:00:00 AM	
VIPIN JAIN		Vs.	JITENDER KUMAR				
					Total Days spent :	47	
Case No.:	382/20	Case Id:	2506M05318	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	11:00:00 AM	
BINDIA KALRA		Vs.	DEEPAK MAGO & ORS				
					Total Days spent :	47	
Case No.:	410/22	Case Id:	2505M03961	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:00:00 AM	
MANPREET KAUR		Vs.	PRITAM SINGH				
					Total Days spent :	82	

Cause List for Mediation Centre

Date : 28/07/2025

Case No.: 20/22 Case Id: 2504M03578 Referring Judge : Sh. Murari Prasad Singh, DHJS
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 11:30:00 AM
SUDHA Vs. ARUN RAJPUT @ SANTOSH
Total Days spent : 89

Case No.: 8459/24 Case Id: 2507M06450 Referring Judge : Ms. Arushi Parwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
ANALCO MARKETING Vs. JAY KRISHNA INDUSTRIES
Total Days spent : 5

Case No.: 346/25 Case Id: 2507M06412 Referring Judge : Ms. Ruchika Singla, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 2:00:00 PM
CHANDAN KUMAR BHUIYA Vs. RAJESH SAH
Total Days spent : 5

Total : 6

Mediator : Sh. Rajesh Bhatia, Advocate

Case No.: 55/25 Case Id: 2507M05589 Referring Judge : Sh. S.S. Rathi, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 10:30:00 PM
M/S JK TYRE & INDUSTRIES LTD & ANR Vs. SHALAKHA MEENA
Total Days spent : 22

Total : 1

Mediator : Sh. Rajeshwar Tyagi, Advocate

Case No.: 3426/24 Case Id: 2507M05602 Referring Judge : Ms. Anugya Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
MAHENDRA KUMAR SHARMA Vs. ANKUSH SOOD
Total Days spent : 19

Case No.: 931/25 Case Id: 2507M05604 Referring Judge : Ms. Sana Khan, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:00:00 AM
KRISHNA Vs. PUNJAB & SIND BANK
Total Days spent : 19

Case No.: 1462/24 Case Id: 2505M04681 Referring Judge : Sh. Rishabh Tanwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
MAX STAR APPLIANCE LTD Vs. SANJEEV TYAGI
Total Days spent : 61

Case No.: 189/22 Case Id: 2506M05310 Referring Judge : Sh. Virender Singh, DHJS

Cause List for Mediation Centre

Date : 28/07/2025

Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	12:00:00 PM
GAURAV KANSAL	Vs. RAMGARHIA CO OP BANK LTD	Total Days spent :	47
Case No.: 190/22	Case Id: 2506M05309	Referring Judge :	Sh. Virender Singh, DHJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS	Hearing Time :	12:00:00 PM
YOGESH KANSAL	Vs. RAMGARHIA CO OP BANK LTD	Total Days spent :	47
Case No.: 2535/22	Case Id: 2506M05058	Referring Judge :	Sh. Bharat Aggarwal, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:00:00 PM
ASIM	Vs. MOHD FAIZ	Total Days spent :	54
Case No.: 651/20	Case Id: 2507M06449	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES	Hearing Time :	12:30:00 PM
PRADEEP KUMAR	Vs. SANJAY GUPTA	Total Days spent :	5
Case No.: 178/2024	Case Id: 2507M06429	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Hearing Time :	12:30:00 PM
STATE	Vs. LAKSHMI & ORS	Total Days spent :	5
Case No.: 2347/24	Case Id: 2507M06455	Referring Judge :	Sh. Sunil Khatri, DJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	12:30:00 PM
M/S JAIN ART PRESS	Vs. M/S JAGDAMBA PICTURE	Total Days spent :	5
Case No.: 946/20	Case Id: 2504M03338	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S PHARMCHEM	Vs. ARJUN ARORA	Total Days spent :	96
Case No.: 216/23	Case Id: 2507M06671	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM
SHAKUNTALA	Vs. AMANDEEP SINGH	Total Days spent :	5
Case No.: 581/17	Case Id: 2507M05897	Referring Judge :	Ms. Neha Pandey, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	11:00:00 PM
RAM KUMAR	Vs. SONU & ORS	Total Days spent :	12

Cause List for Mediation Centre

Date : 28/07/2025

Case Id: 2507M05896

Ms. Neha Pandey, DJS

Hearing Time : 11:00:00 PM

Vs. RAM KUMAR

Total Days spent : 12

Total : 13

Mediator : Sh. Rashid Hashmi, Advocate

Case Id: 2505M04429

Sh. Rishabh Tanwar, DJS

Hearing Time : 3:00:00 PM

Vs. PRASOON KRISHANAN SHANDILYA

Total Days spent : 70

Total : 1

Mediator : Sh. Sanjay Sharma, Advocate

Case Id: 2507M06873

Sh. Aakash Sharma, DJS

Hearing Time : 11:30:00 PM

Vs. ALOK BHATIA & ORS

Total Days spent : 1

Case Id: 2507M06872

Sh. Aakash Sharma, DJS

Hearing Time : 11:30:00 PM

Vs. MEENAKSHI BHATIA

Total Days spent : 1

Total : 2

Mediator : Sh. Vineet Malhotra, Advocate

Case Id: 2507M05863

Ms. Divya Gupta, DJS

Hearing Time : 10:00:00 AM

Vs. MOHD KONEN & ANR

Total Days spent : 12

Case Id: 2504M03406

Sh. Sidhant Krishan Singh, DJS

Hearing Time : 11:00:00 AM

Vs. ABDUL HAMEED KHAN

Total Days spent : 96

Case Id: 2507M05900

Sh. Anil Chandhel, DHJS

Hearing Time : 12:00:00 PM

Vs. MEESHA BHASIN

Cause List for Mediation Centre

Date : 28/07/2025

				Total Days spent :	12
Case No.:	511/19	Case Id:	2506M05244	Referring Judge :	Sh. Manoj Kumar Sharma, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:30:00 PM
SHILA DEVI		Vs.	ANAND & ORS		
				Total Days spent :	47
Case No.:	563/18	Case Id:	2506M05312	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	12:30:00 PM
RITA JAIN & ANR		Vs.	VINOD JAIN & ANR		
				Total Days spent :	47
Case No.:	23/24	Case Id:	2507M05878	Referring Judge :	Sh. Manish Gupta, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	11:00:00 PM
ANITA SHOKEEN		Vs.	ASHU SHOKEEN & ORS		
				Total Days spent :	12
Case No.:	961/24	Case Id:	2507M05895	Referring Judge :	Sh. Jiten Mehra, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	11:00:00 PM
SHIV NARAIN		Vs.	SATPAL SINGH KOHLI & ORS		
				Total Days spent :	12
Case No.:	210/21	Case Id:	2505M03891	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	11:00:00 PM
NAJISH		Vs.	IQUBAL AHMAD		
				Total Days spent :	82
Case No.:	5881/24	Case Id:	2507M06513	Referring Judge :	Sh. Ajay Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	11:00:00 PM
M/S SWASTIK PIPE LTD		Vs.	M/S HILTON PRECISION LTD		
				Total Days spent :	5
Total : 9					

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